

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 383/TT/2024**

Subject : Petition for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for Combined Asset under Ramagundam Stage-III Transmission System in Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri A. Naresh Kumar, PGCIL

**Record of Proceedings**

The Petitioner's representative submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period in respect of the Combined Asset consisting of Asset-I: 400 kV Ramagundam-Hyderabad D/C Transmission Line, Asset-II: 400 kV S/C Hyderabad-Kurnool-Gooty Transmission Line, Asset-III: 400 kV Khammam-Nagarjunasagar Transmission Line along with the associated bays and equipment, and Asset-IV: 400 kV S/C Gooty-Neelmangla Transmission Line under Ramagundam Stage-III Transmission System in the Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed as under:
  - a) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter; and
  - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans taken concerning the Combined Asset/transmission assets for the 2019-24 tariff period.



4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

